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(2024) 11 MAN CK 0092

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 85 Of 2019

Toijam Joplin Lyndoh

APPELLANT

Vs

State Of Manipur & 2 Ors.

RESPONDENT

Date of Decision: Nov. 29, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Romendro Sharma, L. Monomala

Judgement

Ahanthem Bimol Singh, J

Mr. Romendro Sharma, learned counsel appearing for the petitioner, seeks 2(two) weeks' time for filing rejoinder affidavit.

Mrs. L. Monomala, learned G.A. appearing for the respondents, has no objection.

As prayed for, list this case again on 13.12.2024.

Reigistry is directed to delete the name of learned A.G. from the cause-list and in his place the name of Mrs. L. Monomala, learned G.A, be shown.